

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1178
TO BE ANSWERED ON FEBRUARY 13, 2023

MASTER PLAN FOR CITIES

NO. 1178. SHRI K.R. SURESH REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it has come to the notice of Government that 65 per cent of the 7,933 urban settlements do not have any master plan at all; and
- (b) if so, the details of the steps proposed to be taken by Government keeping in mind that country's uncontrolled urbanization is a threat to our future as well as the planet?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): Urban Planning is a State subject. As per the 12th schedule of the Constitution, urban planning is the function of Urban Local Bodies/ Urban Development Authorities subject to the transfer of the functions by the State Government. Government of India has only an advisory role in the matter. Ministry of Housing and Urban Affairs (MoHUA) provides schematic and programmatic support for urban development in the country. As per information available with MoHUA, 1,625 statutory towns and 733 census towns have approved master plans.

In order to support States and cities to achieve sustainable planned urbanization, MoHUA has taken following initiatives:

- i. Under AMRUT, 'Formulation of GIS-based Master Plan' is a 100% centrally funded sub-scheme with a total outlay of ₹515 crores. 461 AMRUT cities are implementing this sub-scheme. Ministry is providing technology and capacity-building support to cities for preparation of master plans. 152 cities have approved final GIS-based master plans and 146 cities have formulated draft plans. GIS database has been finalized for 433 cities and it is at draft stage for another 17 cities. 2,606 officials have been trained through 73 training programs.

- ii. Under AMRUT 2.0, a sub-scheme on the formulation of GIS-based master plans of Class-II towns with a population of 50,000 - 99,999, with a total outlay of ₹631 crore has been approved. 675 towns are eligible for this sub-scheme.
- iii. MoHUA is providing support for preparation of Local Area Plans (LAP) and Town Planning Schemes (TPS) on pilot basis in 25 cities and build local capacity. So far, 8 cities have prepared both draft LAP and TPS, 3 cities have prepared draft LAP and other 3 cities have prepared draft TPS. A total of 11 draft TPS and 11 draft LAP have been prepared.
GIS based Master Plans and LAP & TPS enable sustainable urban development with planned growth, improved urban land use efficiency and environmentally sustainable economic development of the cities.
- iv. Urban and Regional Development Plans Formulation and Implementation (URDPFI) guidelines-2014 and Model Building Bye Laws (MBBL) 2016 issued by MoHUA provide overall guidance to cities for planned development in environmentally sustainable manner.
